

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/162(CHE)/2022

NAME OF THE PETITIONER : Income Tax Officer

NAME OF THE RESPONDENT(S) : Roc, Chennai

UNDER SECTION : Sec 252(1) of CA, 2013

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Appellant. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

In this case during the hearing held on 07.03.2024 the Applicant was directed to carry out the amendment as ordered in the order dated 01.11.2023 in IA(CA)/151(CHE)/2023. The Applicant has filed a memo vide Diary No.1799 dated 10.04.2024.

Order Reserved.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk